

SHOWING INSTITUTION, DISPOSAL & PENDENCY OF CASES IN RESPECT OF OFFENCES UNDER PREVENTION OF CORRUPTION ACT, 1988 IN THE HIGH COURT OF SIKKIM FOR THE FIRST QUARTER ENDING, 2023

Sl. No.	Name of the Court	Opening Balance as on 01/01/2023	Institution from 01/01/2003 to 31/03/2023	Disposal from 01/01/2003 to 31/03/2023	Pendency at the end of March, 2023
1.	HIGH COURT OF SIKKIM	02	--	--	02




JOINT REGISTRAR
HIGH COURT OF SIKKIM
GANGTOK